

SLP(C)No. 24949-24950 OF 2004
ITEM No.7

Court No. 1

SECTION XI
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.24949-24950/2004

(From the judgement and order dated 30/01/2004 in SA 243/03 and
order dated 16/07/2004 in CMM NO. 58534/2004 of The HIGH COURT
OF JUDICATURE AT ALLAHABAD)

SHAFIULLAH KHAN

Petitioner (s)

VERSUS

REGIONAL LEVEL COMMITTEE & ORS.

Respondent (s)

(With Appln(s). for c/delay in filing SLP and amended memo of parties and
permission to be taken on record as respondent 5 & 6 and office report)
(With Office Report)

Date : 29/04/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner (s)

Ms. Rachana Srivastava,Adv.

For Respondent (s)Mr. S.S. Nehra, adv.

Dr. I.B Gaur,Adv.

UPON hearing counsel the Court made the following

O R D E R

Reply be filed within two weeks, as prayed.

(Ajay Kr. Jain)

(Radha R. Bhatia)

Court Master

Court Master